

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**  
**(Special Bench)**

**Item No.-519**  
IB-468/ND/2020  
IA/2892/2023

**IN THE MATTER OF:**

M/s. Tri-Wall Pak Pvt. Ltd.

**.....Applicant**

**Vs.**

M/s. 5 Core Acoustics Pvt. Ltd.

**.....Respondent**

**SECTION**

U/s 9 IBC CIRP

**Order delivered on 05.02.2024**

**CORAM:**

**SHRI MANNI SANKARIAH SHANMUGA SUNDARAM,  
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :

For the Respondent :

For the RP : Mr. Ashok Juneja, Adv. Mr. R. S. Yadav, RP in Person  
in IA/2892/2023

**ORDER**

List this matter before the regular bench on **27.02.2024.**

**Sd/-**  
**(Dr. SANJEEV RANJAN)**  
**MEMBER (T)**

**Sd/-**  
**(MANNI SANKARIAH SHANMUGA SUNDARAM)**  
**MEMBER (J)**